

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/457/2020

Date of order: 02.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**BOTANICAL SURVEY OF INDIA
EMPLOYEES ASSOCIATION & OTHERS.
VS.
M/O ENVIRONMENT AND FORESTS**

For the Applicant : Mr. P.C. Das, Counsel
Ms. T. Maity, Counsel

For the Respondents : Mr. S. Paul, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for both sides.

2. At hearing, Id. Counsel for applicants produced a letter dated 24.01.2021 and submits that the grievance of the applicants has been redressed and applicants want to withdraw the present OA.
3. Accordingly, the OA is disposed of as withdrawn.
4. Letter dated 24.01.2021 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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